

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S).15592/2023

[ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 13-02-2023  
IN RFA NO. 347/2009 PASSED BY THE HIGH COURT OF KERALA AT  
ERNAKULAM]

L.K. PRABHU @ L. KRISHNA PRABHU (DIED) THROUGH L.RS PETITIONER(S)

VERSUS

K.T. MATHEW @ THAMPAN THOMAS & ORS. RESPONDENT(S)

IA NO. 124806/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA NO. 44379/2025 - EXEMPTION FROM FILING O.T.

IA NO. 124807/2023 - EXEMPTION FROM FILING O.T.

IA NO. 44378/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA NO. 18162/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

Date : 09-09-2025 This matter was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) : Mr. V. Giri, Sr. Adv.  
Mr. Anil Kaushik, Sr. Adv.  
Mr. Nishe Rajen Shonker, Adv.  
Mr. Mohammed Sadique T.a., AOR  
Mrs. Anu K Joy, Adv.  
Mr. Alim Anvar, Adv.  
Mr. Santhosh K, Adv.  
Mrs. Devika A.l., Adv.  
Mr. Rahul Narang, Adv.  
Mrs. Rao Vishwaja, Adv.  
Mr. Harshed Sundar, Adv.  
Mr. Nihar Dharmadhikari, Adv.  
Mr. Rajat Rana, Adv.  
Mr. Mayank Gautam, Adv.  
Mrs. Shashi Sharma, Adv.

For Respondent(s) : Ms. Liz Mathew, Sr. Adv.  
Ms. Aakashī Lodha, AOR  
Mr. Omkar Hemanth, Adv.  
Mr. Namanjeet Bhatia, Adv.

**Ms. Nishtha Jindal, Adv.**

**UPON hearing the counsel the Court made the following  
O R D E R**

**We have heard learned senior counsel for the  
petitioner and learned senior counsel for the respondents.**

**Judgment reserved.**

**(B. LAKSHMI MANIKYA VALLI)  
COURT MASTER (SH)**

**(DIVYA BABBAR)  
COURT MASTER (NSH)**